

year. They have intimated their Fourth Five Year Plan requirements to be 8,500. The State Government's requirements of tractors would no doubt be met to some extent by indigenous production. The Government is also considering import of additional tractors which will at least partially meet the rest of the requirements keeping in view the tight foreign exchange position.

However, the information given in reply to part (a) of the question pertains only to year 1968-69. The correct position in regard to the number of tractors given to M.P. out of those imported from U.S.S.R. and other countries during the financial years 1967-68 and 1968-69 is as follows :

During 1967-68, tractors were imported from U.S.S.R. and Czechoslovakia. U.S.S.R. tractors were distributed through the various agents in the private sector on regional basis and not State-wise. These agents catered to the requirements of different States including Madhya Pradesh. The tractors which were imported from Czechoslovakia, were not allotted to the State during 1967-68.

During 1968-69, the following imported tractors of various makes were allotted to the Madhya Pradesh State :

	Nos
Zetor-2011	400
DT-14B	300
Byelarus	75
	<hr/>
	775

The information given in reply to parts (b) and (c) remains unchanged.

CORRECTION OF ANSWER TO USQ 7733 DT. 19.4.1968 RE. ARCHEOLOGICAL MONUMENTS.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : In reply to Unstarred Question No. 7733 asked by

Shri Bharat Singh Chauhan, M.P. in the Lok Sabha on 19th April, 1968, the then Minister of State in the Ministry of Education (Prof. Sher Singh) had stated that certain forts including the Hari Parbat Fort in Jammu and Kashmir and the Fort at Tellicherry in Kerala, were under military occupation. On investigation it has been established that the Hari Parbat Fort and the Fort at Tellicherry are not under military occupation.

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Appointment of Pay Commission for Central Government Employees

SHRI SURENDRANATH DWIVEDI (Kendrapara) : I call the attention of the Minister of Finance to the following matter of urgent public importance and request that he or she may make a statement thereon :

"Reported decision of the Government to appoint another Pay Commission for Central Government Employees".

SHRI S. M. BANERJEE (KANPUR) : We want that she should make the statement.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : Mr. Speaker, Sir, the question of appointing a Pay Commission to review the pay structure and other conditions of service of Central Government Employees has been under examination for sometime. Government have taken a decision, in principle, to appoint a new Commission for the purpose. Questions like its composition, cover age and terms of reference are under active examination and as soon as these details are finalised, an announcement will be made, if possible in the course of the current session.

SHRI S. M. BANERJEE : The recommendations were not implemented.

The previous Commission, namely the Second Pay Commission, gave its report in August, 1959. Since then, the National